

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP No.451/2004  
OA No.1218/1993

38

New Delhi this the 13<sup>th</sup> day of May, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Ram Singh,  
S/O Shri Prabhu Ram,  
R/O Ward No.3, House No. 54,  
Krishan Ghar Mehrauli, New Delhi.

Petitioner

(By Advocate Shri Sushil Sharma proxy for  
Mrs. Rani Chhabra )

VERSUS

1. Shri A.K.Chaturvedi,  
Chief General Manager,  
NTR Kidwai Bhawan,  
New Delhi.
2. Shri Gopal Dutt,  
General Manager,  
NTR-62, Telephone Building,  
Sector-17, Chandigarh.
3. Shri Sanjeev Gupta,  
Deputy General Manager,  
NTR, Ambala Cantt, Punjab.
4. Shri D.P.Gulati,  
DET NTR,  
New Telephone Building,  
Hissar.


Respondents

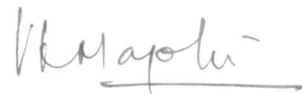
(By Advocate Shri Ajesh Luthra proxy for  
Shri R.N.Singh )

ORDER (ORAL)

( Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

It has been stated in the affidavit that vide Annexure R-1 dated 27.12.2004 compliance of Tribunal's directions have been affected. In this backdrop, CP is disposed of and notices issued to the respondents are discharged.

  
( Mrs. Meera Chhibber )  
Member (J)

  
( V.K.Majotra )  
Vice Chairman (A)